# GOVERNMENT OF INDIA MINISTRY OF LAW & JUSTICE DEPARTMENT OF LEGAL AFFAIRS

# RAJYA SABHA STARRED QUESTION NO. 54 ANSWERED ON 24.07.2025

## Amendments to the Preamble

#### 54 # Shri Ramji Lal Suman:

### Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether it is a fact that Government is moving forward to reconsider the use of the words socialism and secularism in the Preamble of the Constitution;

(b) whether an atmosphere is being created by the office-bearers of some social organisations in this regard; and

(c) the stand of Government regarding reconsideration of use of words socialism and secularism in the Preamble of the Constitution?

#### ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

(a) to (c) : A Statement is laid on the Table of the House.

## STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (c) OF THE RAJYA SABHA STARRED QUESTION NO. 54 FOR ANSWER ON 24.07.2025 REGARDING 'AMENDMENTS TO THE PREAMBLE'

(a) The Indian government has not formally initiated any legal or constitutional process to remove the words "socialist" and "secular" from the Preamble of the Constitution. While there may be discussions or debates in certain public or political circles, no formal decision or proposal has been announced by the government regarding amendments to these terms.

In November 2024, the Supreme Court of India in the case of Dr. Balram Singh and others Vs. Union of India and Another's the Court has also dismissed petitions challenging the 1976 amendment (42<sup>nd</sup> Constitutional Amendment) affirming that Parliament's power to amend the Constitution extends to the Preamble. The Court clarified that "socialism" in the Indian context signifies a welfare state and does not impede private sector growth, while "secularism" is integral to the Constitution's basic structure.

(b) Regarding the atmosphere created by office bearers of some social organizations, it is possible that certain groups are expressing opinions or advocating for reconsideration of these words. Such activities can create a public discourse or atmosphere around the issue, but this does not necessarily reflect the official stance or actions of the government.

(c) The government's official stand is that there is no current plan or intention to reconsider or remove the words "socialism" and "secularism" from the preamble of the constitution. Any discussions regarding amendments to the preamble would require thorough deliberation and broad consensus, but as of now, the government has not initiated any formal process to change these provisions.

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